

ITEM NO.1709

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 16854/2022

AWADESH KUMAR

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 82200/2022 - EXEMPTION FROM FILING O.T.)

Date : 17-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
[IN CHAMBER]

For Petitioner(s)

Mr. Sibbo Sankar Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel appearing for the petitioner makes a statement that the proof of surrender of the petitioner has been furnished. If the proof of surrender has been furnished to the satisfaction of the Registry, the matter shall be processed for listing accordingly.

(HARSHITA UPPAL)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER (NSH)